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**CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH**

No. O.A. 350/00665/2016

Date of order: 4.5.2016

Present : Hon'ble Justice Shri Vishnu Chandra Gupta, Judicial Member  
Hon'ble Ms. Jaya Das Gupta, Administrative Member

**SOUMAK BASU**

**VS.**

**UNION OF INDIA & ORS. (Posts)**

For the Applicant : **Mr. D. Mukherjee, Counsel**

For the Respondents : **Mr. R. Roychoudhury, Counsel**

**O R D E R (Oral)**

**Justice Shri Vishnu Chandra Gupta, Judicial Member:**

Heard the Ld. Counsel for the parties.

2. Today the letter has been placed before us which has been issued by the ADPS (Rectt.), O/o the Chief PMG, West Bengal Circle, Kolkata – 12 wherein it has been informed that in pursuance of an e-mail dated 2.5.2016, the applicant's transfer is under review and appropriate action may be taken on completion of the review by higher authority.

3. As the order impugned by which the applicant has been transferred has not been stayed by the appropriate authority, therefore, we direct that the order should be implemented forthwith by relieving the applicant in pursuance of the earlier transfer order. However, the authority will be at liberty to take any



decision on review.

4. The O.A. is accordingly disposed of at the admission stage without calling for reply. Hence, the petition is finally disposed of.

(Jaya Das Gupta)  
MEMBER(A)

(Vishnu Chandra Gupta)  
MEMBER(J)

SP